

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1117  
ANSWERED ON:01.03.2011  
HISTORICAL MONUMENTS  
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**Will the Minister of CULTURE be pleased to state:**

- (a) whether the Government/ Archaeological Survey of India (ASI) is aware of the damage caused to historical monuments and places in various parts of the country;
- (b) if so, the details thereof, name-wise and State-wise;
- (c) whether the Government/ASI has undertaken any work project for the repair/renovation of damaged historical monuments/sites during the last three years and the current year;
- (d) if so, the details thereof, monument/site-wise and State-wise; and
- (e) the details of instructions/orders issued by the Government to the ASI regarding preservation of historical monuments and places in the country?

**Answer**

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) to (e) No instance of significant damage to the centrally protected monuments/sites has been reported by the field offices of the Archaeological Survey of India (ASI). The ASI undertakes preventive conservation and restoration of the ancient monuments, sites and archaeological remains on regular basis to keep them in good state of preservation, depending upon their need and availability of resources. All such works are carried out by the ASI under annual conservation programme. The protection, conservation and maintenance of the monuments, archaeological sites and remains declared as of national importance by the Central Government are attended to by the ASI in accordance with the Ancient Monument and Archaeological Sites and Remains Act 1958, Conservation Manual, UNESCO Convention of 1972 and various International Charters. The expenditure incurred during the last three years and allocation of funds for the year 2010-11 for structural conservation and environmental development of the centrally protected monuments is at Annexure-I.